terruptions).. That is very important ..(Interuptions)...

SHRI KAMAL MORARKA (Rajasthan): You have made your point.

SHRI S. S. AHLUWALIA: 1 want the reply from the Chair but not from you.

SHRI KAMAL MORARKA: Chair cannot reply. .. (Interruptions)...

THE DEPUTY CHAIRMAN: I am warning the Members, please take your seats. Please sit down. Chair cannot give a ruling on this. You should know very well. Sit down. You do not know what are the rules of this House, You go and read it and then become a Member. You cannot behave like this with the Chair, I don't allow it. Mr. Bhagat, you make your Members to sit in the House. They do not know how to behave.

## ALLEGED INVOLVEMENT OF R.A.W. IN BODO AGITATION

SHRI PARVATHANENI UP-ENDRA (Andhra Pradesh): Madam, on the 9th August 1989 Home Minister while replying to the clarifications, sought in the House regarding Bodo agitation on the charge that RAW was involved in the operation used all his vocabulary to deny that. Madam, we have come across a letter written by an Association of the RAW officers to the Prime Minister confirming the charge which we have made in this I do not want to quote the whole thing.

THE DEPUTY CHAIRMAN: You don't quote anything.

SHRI **PARVATHANEN** UPENDRA: I will not quote.

THE DEPUTY CHAIRMAN: You just mention.

SHRI PARVATHANENI UP-ENDRA: They said that under the name "Operation Jhum-Jhum" Rs. 3 crores were allotted by RAW to train the Bodo extremists in guerilla operation. If this is true—I do not know-I cannot Vouchsafe for this organisation or anything—but if this charge is correct, it is a very serious matter. That is an attempt to destabilise the elected Government in that State. The Central agencies working clandestinely are encouraging such extremist activities is a very serious matter and I want the whole House to take note of it and I want the Government either to come forward to deny or accept this charge.

SHRI LAL K. ADVANI (Madhya Predesh): Madam, the gravity...

THE DEPUTY CHAIRMAN: Mr. Advani, you were not in the House on that day when the Member from Assam requested the Home Minister to react and he came and gave a statement and there was a clarification. If you have raised it, it will be taken note of by the Ministry of Parliamentary Affairs and will be conveyed to the Government. Now, we will proceed with the business of the House.

SHRI LAL K. ADVANI: The allegation is from inside the RAW.

THE DEPUTY CHAIRMAN: We have not yet started the business of the House. What is your point of order? It is all disorder since morning. . (Interruptions)

SHRI DIPEN GHOSH (West Bengal): No, no. It is not disorder Madam, we have started the Business of the House ... (Interruption-

[RAJYA SABHA] Bank of India Bill, 311 Re. Small Industries Development 1989-discussion not concld.

Shri Dipen Ghosh]

We are in the thick of the business. We can raise a point of order. (Interruption)

YASHWANT SINHA SHRI (Bihar) Madam, I am on a point of order. My point of order is not connected with this, (Interruption)...

THE DEPUTY CHAIRMAN: It is connected with what?

SHRI YASHWANT SINHA: It is connected with what has happened in the House just now.

THE DEPUTY CHARMAN: No.

SHRI YASHWANT SINHA: Why not?

THE DEPUTY CHAIRMAN: I said, that matter is closed now. We are not going to discuss it any more. I am taking up the Small Development Bank of Industries India Bill, 1989. (Interruptions)...

SHRI YASHWANT SINHA: I have to raise a point of order. (Interruptions).

SHRIMATI BIJOYA CHAKRA-VARTY (Assam): Madam, it is a very serious matter. The Sizie Government is going to be desiabilised. . . (Interruption).

THE DEPUTY CHAIRMAN: I gave my ruling on that. I don't know which language you understand. I do not know Assamese. If you like, I can speak in Hindi. होम पिनिस्टर ने स्पन्टाकरण श्रापक कहने पर दे दिया। श्रगर ग्रःप कोई नया लाए हैं ... (व्यवधान)... ठीक दे 別話で जव ब He is not here. He canot answer your question immediately. matter is well taken. The Minister of Parliamentary Affairs will inform. (Interruptions)....

DR. NAGEN SAIKIA (Assam) Madam, I have a point... (Interruption)... The Minister not only denied the facts but he also criticised the press. He said that the press is coming up with fabricated news. But this letter has proved charges that we made that the are true. Every charge is true. Therefore, the marter should be taken seriously. (Interruptions).

श्रीरमञ्जबधेश सिंह (बिहर) : उपसभापति महोदय में यह निवेदन करन चहतः हु...

उपसभापति : अप जो कृष्ठ भी कह रहे है अब न रायणस्य में जिं चैयर पर बैठेंने उन्हें परेश न मत को जिए :

श्री रम अवधेश सिंह : यह हमको परेश न इस्ते हैं.

[THE VICE-CHAIRMAN SHRI V. NARAYANASAMY in Chai. 1

उपसभाष्यक्ष महोदय, मैंने सभापति महोदय को सूचित कर दिया है कि बिहंर में \* ...

SHRI YASHWANT SINHA: Sir, I am on a point of order. (Interruption).

SMALL INDUSTRIES DEVE-LOPMENT BANK OF INDIA **BILL**, **1989**—(Contd.)

PROF. CHANDRESH THAKUR (Bihar): Mr. Vice-Chairman, Sir, I rise to Support the Small Industries Development Bank Bank of India Bill, 1989. (Interruptions).

SHRI RAM **AWADHESH** SINGH (Bihar) :\*

<sup>\*</sup>Not recorded.